


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	Hearing	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	PETITIONER REPRESENTATION TO WHOM	SIGNATURE
	SURABH S. CORRE 9611562212		

Counsel for petitioner is present. He has filed memo along with enclosures. Notice were issued to the respondent. He is directed to file information obtained from postal website whether notice have been delivered or not. He also requested time to file memo. On his request case is adjourned to 6.7.2017.


Member(J)


Member(T)